

**OFFICE OF THE  
DISTRICT & SESSIONS JUDGE  
UNAKOTI JUDICIAL DISTRICT,  
KAILASHAHAR, TRIPURA**

No.10 (44)-DJ/U/2015/3664-69 ,

Dated, Kailashahar  
The 14/07/2015.

To

1. Sri Arindam Paul  
Addl. District & Sessions Judge,  
Unakoti, Kamalpur,
  
2. Sri Subhra Nath  
Chief Judicial Magistrate-cum-Civil Judge(Sr.Div.)  
Unakoti Judicial District,  
Kailashahar.

**Subject:- Circulation of letter No. F.14(5)-HC/TJA/2015-16/65 dated, 3rd July,  
regarding the programmes of the National Judicial Academy, Bhopal.**

Sir,

With reference to the subject cited above, I am directed to inform you that the Hon'ble the High Court of Tripura, Agartala vide Notification No.F.14(5)-HC/TJA/2-15-16/65 dated, 3rd July, 2015 has nominated you to attend the programmes of the "National Judicial Academy, Bhopal" during the period from July, 2015 to April, 2016 and to request you to attend the said programme on schedule date, time & place.

I am also directed to request you to inform the Ld. District & Sessions Judge, Unakoti Judicial District, Kailashahar before leaving the station for arrangement of your charges.

Yours faithfully,

Encl:-As stated above

/s/ DISTRICT & SESSIONS JUDGE,  
UNAKOTI JUDICIAL DISTRICT,  
KAILASHAHAR, TRIPURA

Copy to:-

1. The Private Secretary to District & Sessions Judge, Unakoti Judicial District, Kailashahar.
- ✓ 2. System Officer, e-court services, High Court of Tripura, Agartala, posted in the Office of the District & Sessions Judge Kailashahar, with a direction to upload the notification in the office website.
3. Personal file of all the concerned officers.

/s/ DISTRICT & SESSIONS JUDGE,  
UNAKOTI JUDICIAL DISTRICT,  
KAILASHAHAR, TRIPURA

By Fax/Speed-Post/Hand/E-mail

3739

13.7.15

**TRIPURA JUDICIAL ACADEMY  
THE HIGH COURT OF TRIPURA  
AGARTALA**

**N O T I F I C A T I O N**

Dated-Agartala, the 3<sup>rd</sup> July, 2015

No. F. 14(5)-HC/TJA/2015-16/65 # # # Hon'ble the High Court has been pleased to nominate the following Judicial Officers of Tripura and an Officer of the High Court to attend the programmes of the "**National Judicial Academy, Bhopal**" during the period from July, 2015 to April, 2016 as per the schedule mentioned below.

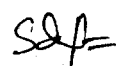
**PROGRAMME E SCHEDULE**

Sl. No.	Prog. No.	Program date		Name of the Program	Participants nominated
		From	To		
1.	P-935	24.07.2015	27.07.2015	Workshop on Legal framework to deal with Drug Addiction and Drug Trafficking	<b>Sri S.B. Dutta</b> Additional District & Sessions Judge, West Tripura, Agartala.
2.	P-936	29.07.2015	31.07.2015	Conference on Functions of Registrar(Admn.)	<b>Sri S. Bhattacharjee</b> Registrar (Admn., P & M), High Court of Tripura, Agartala.
3.	P-939	21.08.2015	23.08.2015	Conference on Functions of Registrar (Judicial).	<b>Sri A. Debbarma</b> Registrar (Judicial), High Court of Tripura, Agartala.
4.	P-941	02.09.2015	06.09.2015	Workshop on Impact Assessment: Methods available.	<b>Sri S.M. Lodh</b> Director, Tripura Judicial Academy, High Court of Tripura, Agartala.
5.	P-944	21.09.2015	23.09.2015	Workshop on Use of ADR System.	<b>Sri U. Choudhury</b> Additional District & Sessions Judge, West Tripura, Agartala.
6.	P-945	24.09.2015	27.09.2015	Workshop to Assess nature of difficulties faced by POCSO Courts.	<b>Sri S.K. Majumder</b> Additional District & Sessions Judge, West Tripura, Agartala.
7.	P-946	28.09.2015	30.09.2015	Conference on functions of Registrar (Vig./Intell.)	<b>Sri S. Datta Purkayastha</b> Registrar (Vig.), High Court of Tripura, Agartala.

8.	P-947	02.10.2015	04.10.2015	Seminar on Sentencing Ethics.	<b>1. Sri S. Sarma Roy</b> Additional District & Sessions Judge, West Tripura, Sonamura. <b>2. Sri Ashutosh Pandey</b> Grade-I Trainee, Agartala.
9.	P-954	13.11.2015	15.11.2015	Workshop on Access to Justice.	<b>Sri S.G. Chattopadhyay</b> District & Sessions Judge, North Tripura, Dharmanagar.
10.	P-957	26.11.2015	29.11.2015	Workshop on Personal laws, Family Disputes etc.	<b>Sri P.K. Dutta</b> Judge, Family Court, Gomati, Udaipur.
✓ 11.	P-959	03.12.2015	06.12.2015	Refresher Course to Evaluate & Review Performance of JJBs.	<b>1. Sri Ashit Debnath</b> Chief Judicial Magistrate cum-Civil Judge (Sr. Div.), South Tripura, Belonia. <b>2. Sri Subhra Nath</b> Chief Judicial Magistrate cum-Civil Judge (sr. Div.), Unakoti, Kailashahar.
12.	P-961	14.12.2015	16.12.2015	Colloquium for Legal Aid Functionaries in Judiciary System.	<b>Sri B. Palit</b> Member Secretary, TSLSA, Agartala.
✓ 13.	P-963	08.01.2016	10.01.2016	Workshop for Court Administration.	<b>Sri Goutam Debnath</b> District & Sessions Judge, Unakoti, Kailashahar.
✓ 14.	P-979	26.03.2016	28.03.2016	Conference on Court Governance.	<b>Sri Arindam Paul</b> Additional District & Sessions Judge, Unakoti, Kamalpur.
15.	P-982	07.04.2016	10.04.2016	Refresher course for MACT Courts.	<b>1. Sri. Viswajeet Pandey</b> Grade-I Trainee, Agartala. <b>2. Smt. S. Das</b> Additional District & Sessions Judge, West Tripura, Agartala.

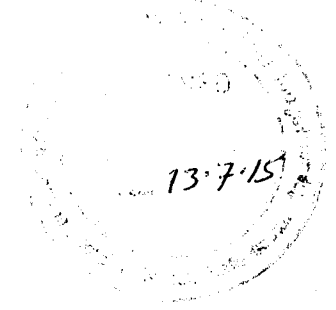
The attendance in the said programmes will be treated as official duty.

By order,

  
(S.M. Lodh)

Director

Tripura Judicial Academy



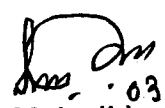
**Memo No. F. 14(5)-HC/TJA/2015-16/66-115, Dated- Agartala, the 3<sup>rd</sup> July, 2015.**

**Copy forwarded for favour of kind information and necessary action to:-**

1. Dr. Geeta Oberoi, Professor, Director-in-Charge, National Judicial Academy, Bhopal. This refers to her letter No. NJA/Dir/Ac.Prog/2015-16/2287, dated 21.06.2015;
2. Registrar General, High Court of Tripura, Agartala. He is requested to inform the concerned Registrars of the Registry of the Hon'ble High Court to attend the program as per the schedule;
3. The District & Sessions Judge, West Tripura, Agartala/ South Tripura, Belonia/ Gomati District, Udaipur/  Unakoti District, Kailashahar/ North Tripura, Dharmanagar. They are requested to inform the concerned Judicial Officers of their Judgeship to attend the program as per the schedule;
4. The Secretary Law & LR, Law Department, Govt. of Tripura, Capital Complex, Agartala for kind information;
5. Sri S. Datta Purkayastha, Registrar (Vig.), High Court of Tripura, Agartala with a request to attend the program as per the schedule;
6. Sri A. Debbarma, Registrar (Judicial), High Court of Tripura, Agartala with a request to attend the program as per the schedule;
7. Sri S. Bhattacharjee, Registrar (Admn., P & M), High Court of Tripura, Agartala with a request to attend the program as per the schedule;
8. Sri Goutam Debnath, District & Sessions Judge, Unakoti, Kailashahar with a request to attend the program as per the schedule;
9. Sri U. Choudhury, Additional District & Sessions Judge, West Tripura, Agartala with a request to attend the program as per the schedule;
10. Sri S. G. Chattopadhyay, District & Sessions Judge, North Tripura, Dharmanagar with a request to attend the program as per the schedule;
11. Sri P. K. Dutta, Judge, Family Court, Gomati District, Udaipur with a request to attend the program as per the schedule;
12. Sri S.K. Majumder, Addl. District & Sessions Judge, West Tripura, Agartala with a request to attend the program as per the schedule;
13. Sri Arindam Paul, Additional District & Sessions Judge, Unakoti, Kamalpur with a request to attend the program as per the schedule;
14. Sri Viswajeet Pandey, Grade-I Trainee Officer, Office of the District & Sessions Judge, West Tripura, Agartala with a request to attend the program as per the schedule;
15. Sri B. Palit, Member Secretary, Tripura State Legal Services Authority, Agartala with a request to attend the program as per the schedule;
16. Sri S. Sarma Roy, Additional District & Sessions Judge, West Tripura, Sonamura with a request to attend the program as per the schedule;
17. Sri Ashutosh Pandey, Grade-I Trainee Officer, Office of the District & Sessions Judge, West Tripura, Agartala with a request to attend the program as per the schedule;

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18. Sri S.B. Dutta, Addl. District & Sessions Judge, West Tripura, Agartla with a request to attend the program as per the schedule;
19. Smt. S. Das, Additional District & Sessions Judge, West Tripura, Agartala with a request to attend the program as per the schedule;
20. Sri Ashit Debnath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), South Tripura, Belonia with a request to attend the program as per the schedule;
21. Sri Subhra Nath, Chief Judicial Magistrate-cum-Civil Judge (Sr. Div.), Unakoti, Kailashahar with a request to attend the program as per the schedule;
22. Sri S.M. Lodh, Director, Tripura Judicial Academy, High Court of Tripura, Agartala with a request to attend the program as per the schedule;
23. The Principal Secretary to the Hon'ble the Chief Justice, High Court of Tripura, Agartala for kind appraisal of his Lordship;
24. The Secretary to the Hon'ble Mr. Justice U.B. Saha, High Court of Tripura, Agartala for kind appraisal of his Lordship;
25. The Secretary to the Hon'ble Mr. Justice S.C. Das, High Court of Tripura, Agartala for kind appraisal of his Lordship;
26. The Secretary to the Hon'ble Mr. Justice S. Talapatra, High Court of Tripura, Agartala for kind appraisal of his Lordship;
27. Personal file of all officers;
28. Sri Sandipan Paul, System Analyst, High Court of Tripura, Agartala. He is requested to upload the Notification in the website of the High Court of Tripura;
29. ORDER FILE.

  
(S.M. Lodh). 03.07.2015

Director

Tripura Judicial Academy